



# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>th</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI - 600005, TAMIL NADU**

Dated: 21<sup>th</sup> September, 2021

## **NOTICE**

It is hereby notified that the matters listed in today's cause list as Item No. 3 to 6 i.e. namely on 21.09.2021 (Tuesday) at 2.00 PM, before the Hon'ble Bench of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. Kanthi Narahari, Member (Technical), and Hon'ble Mr. V.P. Singh, Member (Technical), will now be taken up by the reconstituted bench comprising of Hon'ble Mr. Justice M. Venugopal (The Acting Chairperson) and Hon'ble Mr. V.P. Singh, Member (Technical), after the raising of 2.00 PM Bench.

**By the order of  
Hon'ble Acting Chairperson  
NCLAT**